

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate one Member from Rajya Sabha vice Shri Beedha Masthan Rao Yadav, who resigned from the membership of Rajya Sabha w.e.f. 29.08.2024, to associate with the Committee on Welfare of Other Backward Classes (OBCs) for the remaining term of the Committee and do proceed to elect in such manner as directed by the Chairman, one Member from amongst the Members of this House to serve on the said Committee.”

*The question was put and the motion was adopted.*

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**MOTION FOR ELECTION TO THE COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES (SCs & STs)**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I move the following motion:-

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate one Member from Rajya Sabha vice Shri Krishan Lal Panwar, who resigned from the membership of Rajya Sabha w.e.f. 14.10.2024, to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (SCs&STs) for the remaining term of the Committee and do proceed to elect, in accordance with the system of proportional representation by means of the single transferable 107 vote, one Member from amongst the Members of this House to serve on the said Committee.”

*The question was put and the motion was adopted*

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**MOTION FOR ELECTION TO THE ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS), BHUBANESWAR**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRIMATI ANUPRIYA PATEL): Sir, I move the following motion:-